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STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1. Name of Officer (in full) E.PRABHAKARAN
2. Service to which the officer belongs FSSAI
5. Date of Appointment 18-08-2021

3. Present post held(with date) ASSISTANT DIRECTOR - TECHNICAL (20-01-2022)
4. Present Pay PAY LEVEL - 10
6. Date of Birth 19-08-1985

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value*	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
NO. 28, PADASALAI STREET URAPPAKKAM VILLAGE CHENGALPATTU TALUK, KANCHEEPURAM DISTRICT 603210	HOUSE WITH GROUND FLOOR AND FIRST FLOOR.	RS. 20,00,000	RS. 50,00,000	M. ELANGOVAN, FATHER	INHERITED LAND AND BUILDING CONSTRUCTED	NIL	NIL

Signature 

Name E. PRABHAKARAN

Designation ASSISTANT DIRECTOR - TECHNICAL

Date 20-01-2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.